

to Beerwah in Hyderpura area. The Army convoy was escorted and was with convoy protection.

(c) The Army has taken adequate steps to prevent attacks on Army convoys including physical deployment of troops as Road Opening Parties, Quick Reaction Teams and Highway Domination Teams. Security drills are constantly reviewed and refined to prevent such occurrences.

Doctors commissioned through AFMS

352. DR. CHANDAN MITRA: Will the Minister of DEFENCE be pleased to state:

(a) the total number of doctors commissioned through Armed Forces Medical Services (AFMS) during the last three years;

(b) the number of doctors who opted out of service by paying the bond money during the said period;

(c) whether Government proposes to raise the bond money upwards to arrest the exodus of commissioned doctors;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) 700 doctors have been commissioned in Armed Forces Medical Services (AFMS) during last three years.

(b) The number of medical cadets (who opted out of service before their commissioning in the AFMS) and the serving doctors who left service by paying the bond money during the last three years, is indicated below:-

Sl. No.	Year	No. of medical cadets	No. of serving doctors
(i)	2010	33	Nil
(ii)	2011	26	Nil
(iii)	2012	19	Nil

(c) to (e) To discourage commissioned doctors from leaving, several measures have been taken by the Government. Additional marks are awarded to specialist doctors for professional qualifications while considering them for promotions by the concerned Promotion Boards. Specialists trained in Armed Forces Medical Services undertake to serve for a period of 10 years after post graduation. Opportunities are provided to specialist officers to train further in super specialities/allied specialities which act as an incentive for them to continue to serve with the organization. For retaining trained doctors, opportunities for doing Post Graduation are also provided to them. Option of raising the amount of the bond required to be executed at the time of taking admission for MBBS course as also for doing other courses is also available with the Government for this purpose.

Construction of Balipara-Chariduar-Tawang road

353. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEFENCE be pleased to state:

(a) the details of present status of Balipara-Chariduar-Tawang road in Assam and Arunachal Pradesh, which is considered as a lifeline for defence purposes along Indo-China Border, including total outlay, amount utilized, achievement made and target fixed for completion;

(b) whether Government has given any priority emphasizing the construction of this road considering importance of defence movement upto Sino-Indian border;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) whether Government proposes for construction of Balipara-Rangapara-Missamari road along with this road, which is shortest way connecting Missamari Army Cantonment with Balipara (NH-52)?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Road Balipara-Chariduar-Tawang (BCT) with a total length 317.52 km. in State of Assam and Arunachal Pradesh is under improvement to National Highway Double Lane (NHDL)